

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUSTRAY): (a) No, Sir.

(b) Does not arise.

Increase in AIDS Cases

210. SHRI BANWARI LAL PUROHIT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of AIDS cases reported in each state during the last six months; and

(b) the steps Government propose to take to warn the public at large about this dreaded disease?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILMANI ROUSTRAY): (a) 12 AIDS cases, comprising of 11 Indians and 1 Foreigner have been reported during the last six months as per the details given below:—

	<i>No. of cases</i>	
Delhi	1	Indians
Maharashtra	3	Indians
Tamil Nadu	6	Indians
Pondicherry	1	Indians
Karnataka	1	Foreigner

(b) Health Education activities have been identified. Health Education/Publicity Materials have been developed for dissemination of information to the general public and to high risk groups.

Illegal Manpower export

211. SHRI V. SREENIVAŚA PRASAD: Will the Minister of LABOUR AND WELFARE be pleased to state:

(a) whether the Protector General of Emigration has recently nabbed in Trivandrum and Madras, some unscrupulous agents indulging in illegal manpower export; and

(b) if so, the details thereof and action taken by Government against them?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) Yes, Sir.

(b) On receiving the information about illegal recruitment, the Protectors of Emigrants at Trivandrum and Madras carried out search at the places concerned with the help of local police. Incriminating documents were seized in the course of the search. One person was arrested and he has been remanded to judicial custody for 12 days.

Agreement between Pepsi Cola and Punjab Agro-Industries Corporation

212. SHRI P. CHIDAMBARAM: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state that whether there is any proposal to review the agreement entered into between Pepsi Cola and the Punjab Agro-Industries Corporation for setting up of food processing industries in Punjab?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): No decision in this regard has been taken at present.

Mass Rapid Transit System in Delhi

213. SHRI P. CHIDAMBARAM: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government have assessed the infrastructural requirements to cope with